14 NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 02/252/HDB/2017
NAME OF THE COMPANY	Celebrate People HR Solution Pvt Ltd
NAME OF THE PETITIONER(S)	Celebrate People HR Solution Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Subhash K Karrelinger	خږ	Subboke mail-low	883
		9000607193	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr.Subhash K. Kandrapu learned CS. The CS has submitted provisional balance sheet upto 13.09.2017. RoC report is awaited. Post the case on 12.02.2018.

MEMBER (Tech)

MEMBER(Judl)